

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

230. C.P. (IB)/49(MB)2024

**IN THE MATTER OF**

Punjab National Bank through Proposed Resolution Professional CMA Srigini

Rajat Naidu

VS

Smt. Chitra Nair Personal Guarantor for M/s. Enestee Engineering Limited

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.07.2024**

CORAM:

MS. REETA KOHLI

MEMBER (J)

MS. MADHU SINHA

MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner

For the Respondent:

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**ORDER**

Adjourned to **27.08.2024**.

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)